

# PATNA HIGH COURT

## NOTICE

As directed by Hon'ble the Chief Justice, in view of the situation arising out of Pandemic of Novel Corona Virus (COVID-19) and taking note of the guidelines issued by the Ministry of Home Affairs, Govt. of India as contained in order no. 40-3/2020-D dated 24.03.2020 whereby strict measures have been directed to be taken for containment of COVID-19 epidemic in the country, it is hereby directed that:

- a) All Sections of the Court shall remain closed till further orders, except sections relating to List, IT, Court Officer and Issue/dispatch. Even these sections shall function with absolute skeletal staff, as the Registrar General shall deem it appropriate to make them functional and that too for limited purpose. However, all the Officers of the Registry and the employees of the Court shall be deemed to be on duty and will work from their homes using electronic means. Also, they are required to be available on their mobile phones.
- b) The Court Officer's office will remain open but with minimum number of employees on rotational basis for completing the requirement of sanitization and cleanliness due to Crows dying in the Campus of the High Court as also in the residences of the Hon'ble Judges.

Date : 28.03.2020

Sd/-  
(Nawneet Kumar Pandey)  
Registrar General